

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.09.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1

For Disposal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026 To Implead IA No. 1417/2026 For Direction IA No. 1418/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 482/2026 For Direction IA No. 1359/2026 For Urgent Hearing IA No. 1360/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors.	Ms. S Manjula Devi	
4.	Comp App (AT) (CH) (Ins) No. 483/2026 For Additional Docs. IA No. 1366/2026 For Direction IA No. 1367 & 1368/2026 For Urgent Hearing IA No. 1369/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors.	Ms. S Manjula Devi	
5.	Comp App (AT) (CH) (Ins) No. 485/2026 For Direction IA No. 1378/2026 For Urgent Hearing IA No. 1379/2026 For Additional Docs. IA No. 1380/2026	G Balasubramaniam Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs Coimbatore Child Trust Hospital Pvt Ltd & 2 Ors	Ms. S Manjula Devi	
6.	Comp App (AT) (CH) (Ins) No. 488/2026 For Condone Delay IA No. 1385/2026	Golla Ramakantha Rao Liquidator, Bharat Waterfront Pvt Ltd Vs Kunaparaju Sudarshan Varma, Member of Suspended Board, Bharat Waterfront Pvt Ltd & 2 Ors.	Mr. Ambati Sai Varun	
7.	Comp App (AT) (CH) (Ins) No. 497/2026 For Stay IA No. 1399/2026 For Exemption IA No. 1400/2026	Riju Ravindran Promoter and Director of Think and Learn Pvt Ltd (Powers Suspended) Vs Shailendra Ajmera RP of Think and Learn Pvt Ltd	Mr. V Shyamohan	
8.	Comp App (AT) (CH) (Ins) No. 450/2026 For Direction IA No. 1270/2026	M Vimal Authorized Rep of behalf of 150 Employees of Chowel India Pvt Ltd Vs Nithiyanantham Ramachandran Liquidator of Chowel India Pvt Ltd & 4 Ors.	Mr. T Jayasankar	

9.	Comp App (AT) (CH) (Ins) No. 507/2026 For Stay IA No. 1431/2026	Botta Parvathaiah Promoter, Chairman & Suspended Director of Vivin Drugs and Pharmaceuticals Ltd & Anr. Vs Rajesh Chillale RP of Vivin Drugs and Pharmaceuticals Ltd & Vivin Laboratories Pvt Ltd & 5 Ors WITH	Ms. TPS Harsha	Ms. Aishwarya Nandiwada For Caveator
10.	Comp App (AT) (CH) (Ins) No. 509/2026 For Exemption IA No. 1434/2026	Botta Parvathaiah Promoter, Chairman & Suspended Director of Vivin Drugs and Pharmaceuticals Ltd & Anr. Vs Rajesh Chillale RP of Vivin Drugs and Pharmaceuticals Ltd & Vivin Laboratories Pvt Ltd & 5 Ors	Ms. TPS Harsha	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 1342/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025	Rahul Devarabhotla & 9 Ors Vs Prasanna Kumar Rath, RP, Value Designbuild Pvt Ltd & 2 Ors	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1 Mr. H Arunachalam R2 Mr. Raghuram Cadambi R3
12.	IA No. 1238/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 197/2026 For Stay IA No. 564/2026 (Interim Order)	A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd Vs Biotechnology Industry Research Assistance Council & 2 Ors.	Mr. Sandeep Kumar Ambalavanan	
13.	IA No. 1301/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 274/2026 For Stay IA No. 775/2026 (Interim Order)	SRA of Bheema Cements Ltd Vs G Madhusudhan Rao, Ex-RP & Resolution Plan Monitoring Committee Member & 2 Ors	Ms. B Anandha Lakshmi	Mr. R Sugumaran R3
14.	Comp App (AT) (CH) (Ins) No. 324/2026 For Stay IA No. 939/2026 (With Defects)	P Ramesh Suspended Director of Danalakshmi Paper Mills (P) Ltd Vs Arjun Saikumar, Proprietor of SJ International Trading & Anr.	Mr. B Dhanaraj	Mr. NV Prakash R1

15.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026 (Interim Order)	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
16.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026 (Interim Order)	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator
17.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026 (Interim Order)	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 366/2025	Simens Financial Services Pvt Ltd Vs Meera Arun, Personal Guarantor of Vasam Healthcare Pvt Ltd	Mr. Pranava Charan	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
B. Without Interim Order				
20.	Comp App (AT) (CH) No. 48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan

21.	Comp App (AT) (CH) No. 53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
22.	Comp App (AT) (CH) No. 60/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
23.	Comp App (AT) (CH) No. 62/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
24.	Comp App (AT) (CH) No. 10/2022 For Exemption IA No. 109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
25.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt Ltd & Anr Vs C Kathirvel & 5 Ors	Mr. AV Arun	Mr. Prithvi Raj JS R1-R2 Mr. Y Prakash R3- R6
26.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
27.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
28.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
29.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
30.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana

31.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors WITH	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
32.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
33.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No. 779/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd Vs MV Gangadharan, Member of the Monitoring Committee & Former RP of Neptune Inflatables Ltd & Anr WITH	Mr. Abhishek Raman	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran R2
34.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	Amrex Marketing Pvt Ltd Vs Mudappalur Varieth Gangadharan, Erst RP of Neptune Inflatables Ltd & Anr	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran R2
35.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
36.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
37.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
38.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
39.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
40.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat
B. Without Interim Order				
42.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwajarama subramaniam
43.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator Khaitan Electricals Ltd & Anr.	Mr. Sathiyarayanan	Mr. Pranay Agarwal R1
44.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024 For Additional docs IA No. 293/2025	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt Ltd	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
45.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
46.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt Ltd	Mr. Ashwin Shanbhag	Mr.S Sathiyarayanan
47.	Comp App (AT) (CH) (Ins) No. 117/2025	D Srinivasa Rao Personal Guarantor of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. D Srinivasa Rao Party-in-person	Mr. T Ravichandran R1
48.	Comp App (AT) (CH) (Ins) No. 47/2026 For Stay IA No. 473/2026	Nezee Basheeruddin & Anr. Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 2 Ors	Mr. Pradeep Joy	Menon & Mankava R1

12.30 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	Comp App (AT) (CH) (Ins) No. 303/2026 For Stay IA No. 861/2026 Interim Injunction IA No. 862 & 863/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd WITH	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator
50.	Comp App (AT) (CH) (Ins) No. 304/2026 For Direction IA No. 864/2026	Savithri Naidu & 3 Ors. Vs Ebenezar Inbaraj, Liquidator for Landmark Housing Projects Chennai Pvt Ltd	Mr. Anirudh A Sriram	Mr. B Thilak Narayanan For Caveator

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025 To Implead IA No. 1278/2026	G. Yoganand Vs Catalyst Trusteeship Ltd WITH	Mr. Adarsh Subramaniam	Mr. Palash Taing
52.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025 For Direction IA No. 943/2026	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. Praveen Jain- R2 Mr. Aishvary Vikram R3
53.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. Praveen Jain - R2
54.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. Praveen Jain R1 R2 Mr. Sanjay Kishore R3, R4 Mr. Pradeep Joy R5

55.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. Praveen Jain - R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
56.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025 & 944/2026 For Urgent Hearing IA No. 1189/2026	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors.	Mr. Adarsh Subramaniam	Mr. Praveen Jain - R1 Mr. Aishvary Vikram R2 Mr. Palash Taing- R3
57.	Comp App (AT) (CH) (Ins) No. 405/2025 For Additional Docs. IA No. 1172/2026 Part-Heard	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramanian	Mr. Praveen Jain R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
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5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in